

keting season there is a proposal to ban the import of pulses especially chick peas'.

(c) to (e). The Government have asked that a quantity of 40000 M. Tonnes of gram should be purchased by different co-operative and public sector agencies in Madhya Pradesh during the current marketing season to stabilise the prices of gram.

#### Allotment of Edible Oil to Maharashtra

9470. SHRIMATI PRAKASH CHOUHDARI: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Maharashtra State have communicated the Centre about the monthly requirement of edible oils; and

(b) the allotment of edible oils made by the Centre for the period January to March, 1982?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) Yes, Sir.

(b) During January to March 1982, allocations of imported edible oils to Maharashtra were as follows:—

	Palmolien	RBD Palm oil
January, 82	3200 tonnes	231 tonnes
February, 82	3200 tonnes	231 tonnes
March, 82	3200 tonnes	231 tonnes

#### Slums Improvement in States

9471. SHRI K. MALLANNA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the names of States which have spent Funds allocated by the Centre for improvement of slums during the period from 1979 to 1981; and

(b) the names of the State Governments which did not utilise the full amount allocated by Central Government during the above period?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). Slum improvement is a subject in the States Sector and funds are provided for it in the State plan under the Minimum Needs Programme. Therefore, the question of utilisation of the Central Funds by the State Governments for Slum Improvement does not arise.

#### Erection of barriers between "YZ" and "Z" Blocks in Sarojini Nagar, New Delhi

9472. SHRI UMA KANT MISHRA: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 4048 on 14 September, 1981 regarding the use of by-lanes as thoroughfare in YZ and Z blocks in Sarojini Nagar and state:

(a) the progress made of erection of permanent barriers in between the by-lanes of type 'D' quarter Nos. YZ 27 and 29 and Z11 and 13 in Sarojini Nagar;

(b) whether the Residents Welfare Association of Type "D" quarters had also requested the Executive Engineer, "G" Division and Assistant Engineer; Sarojini Nagar Enquiry Office in September, 1981 for providing permanent everlasting barriers preventing the misuse of by-lanes as thoroughfare; and

(c) since temporary barriers erected by CPWD Enquiry Office in November, 1981 did not last even for one week, whether permanent steel or concrete barriers will be provided there?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Permanent barriers were provided in October, 1981.

(b) Yes, Sir.

(c) The barriers, erected in October, 1981, were partially broken by the miscreants, but the same have since been repaired.

**दिल्ली विकास प्राधिकरण का ठेकेदारों को अधिक भुगतान करना**

9473. श्री निहाल सिंह : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली विकास प्राधिकरण ने वर्ष 1978 में कुछ ठेकेदारों को अधिक भुगतान किया था और उसकी वसूली के लिए अपने विभागों को परिपत्र भेजे थे ; और

(ख) यदि हां, तो इन अधि-भुगतानों का ब्यौरा क्या है और विभाग ने इस बारे में क्या कार्यवाही की है ।

**संसदीय कार्य तथा निर्माण और आवास मंत्री श्री भीष्म नारयण सिंह :**

(क) जी, नहीं ।

(ख) प्रश्न ही नहीं उठता ।

#### **Farms for Cultivation of Wheat and Paddy**

9474. SHRI G. Y. KRISHNAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have reviewed its policy to encourage development of large size farms for cultivation of wheat, paddy etc; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN): (a) at present there is no such policy or proposal under the consideration of the Government.

(b) Does not arise.

#### **Construction of F.C.I. Godown in Biharshariff**

9475. SHRI VIJAY KUMAR YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) the number and places of F.C.I. godowns in Bihar State;

(b) whether it is a fact that Biharshariff, Nalanda District has no F.C.I. godowns resulting in great difficulties in storing sugar, foodgrains and other essential commodities for the public distribution system; and

(c) if so, whether Government have any scheme to construct F.C.I. godown at Biharshariff, if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) A statement is attached.

(b) and (c). The Food Corporation of India does not have its godown in Biharshariff. The Corporation maintains large buffer depots for shortage of foodgrains for further distribution to the State Government and such depots are located at centres keeping in view operational requirements. The responsibility for public distribution and operating godowns at convenient sub-distribution points in Bihar is that of the State Government.

#### **Statement**

*Statement showing the number and places of Food Corporation of India godowns (owned and hired) in Bihar Region.*

#### **I. Bhagalpur**

1. Bhagalpur
2. Banka
3. Barahat
4. Sahibganj
5. Jasidih
6. Mongyr